

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos.162 & 163 of 2012

Dated : 27th February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Torrent Power Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): **Ms. Deepa Chawan**

Counsel for the Respondent(s): **Mr. M.G. Ramachandran**
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

ORDER

It is represented that Appeal No. 190 of 2011, which is listed today in the Special Bench is connected with these matters.

Therefore, Post these matters along with Appeal No. 190 of 2011 on **15.03.2013** for hearing before the Special Bench.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/rkt

Note: Registry to take an administrative Order.